

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4000

ANSWERED ON:20.04.2010

IMPORT OF PALMOLEIN OIL

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Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the quantum and value of the Palmolein imported during each of the last three years alongwith the agencies involved in the import;
- (b) whether the said oil was imported for distribution through Public Distribution System (PDS);
- (c) if so, the details thereof;
- (d) whether the distribution of Palmolein through PDS has been discontinued particularly in Maharashtra;
- (e) if so, the details thereof and the reasons therefor;
- (f) whether the Government proposes to restart the sale of Palmolein through PDS; and
- (g) if so, the details thereof and the time by which it is likely to be started?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) The quantum and value of refined palmolein imported during each of the last three years are as under.

YEAR (April-March)	QUANTITY IMPORTED (MT)	VALUE (Rs in Crores)
2006-07	0.69	149.98
2007-08	1.60	320.13
2008-09	11.80	2698.14

Source: DGCI&S, Kolkata, Ministry of Commerce & Industry.
Import of edible oils is under Open General Licence (OGL).

- (b), (c), (d), (e), (f) & (g): The Central Government do not distribute edible oils through Public Distribution System (PDS). However, in order to give relief to consumers from rising prices and to augment domestic availability of edible oils in the country, the

Government of India had implemented a 'Scheme for distribution of subsidised imported edible oils through States/UTs' during 2008-09 with a subsidy of Rs. 15/- per kg till January 2009 and thereafter Rs. 25/- per kg. upto March 2009 on edible oil imported by the PSUs and handed over to the States/UTs for distribution under the Scheme. The Scheme has been extended upto 31.10.2010 which envisages an import of upto 10 lakh tons of edible oils with a subsidy of Rs. 15/- per kg of imported edible oil handed over to States for distribution through PDS shops/other outlets as decided by them at a rate upto 1 litre per month per ration card . So far, 14 States including Maharashtra have been given allocation of 72,293 tons of edible oils per month under the Scheme. Upto 9.4.2010, STC, the designated PSU for Maharashtra has handed over about 41,037 tons of refined palmolein to that State for distribution under the current Scheme.